

O.I.H.

GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA  
UNSTARRED QUESTION NO. 2514

TO BE ANSWERED ON JANUARY 02, 2018

NATIONAL ADVISORY COUNCIL

No. 2514 SHRIMATI RITI PATHAK:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) whether working group of National Advisory Council had emphasised that the slum dwellers should be resettled at the spot where they are currently living;

(b) if so, the details thereof along with the steps taken in this regard; and

(c) the details of the resettlement of the slum dwellers in the country, State/Union Territory-wise including Madhya Pradesh?

ANSWER

MINISTER OF STATE FOR HOUSING & URBAN AFFAIRS  
[SHRI HARDEEP SINGH PURI]

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(a): Yes, Madam.

(b) & (c): Housing is a State Subject and rehabilitation of slum dwellers comes under the purview of State Governments.

The recommendations of the National Advisory Council (NAC) Urban Poverty Working Group were addressed in the then ongoing scheme Rajiv Awas Yojana (RAY).

Contd...

The Ministry of Housing and Urban Affairs through the Pradhan Mantri Awas Yojana (Urban) [PMAY(U)], which has subsumed the ongoing projects of Rajiv Awas Yojana (RAY), provides assistance to States/UTs in addressing the housing requirements of slum dwellers and other urban poor through following four verticals:

- (i) "In-situ" Slum Redevelopment;
- (ii) Credit-Linked Subsidy Scheme;
- (iii) Affordable Housing in Partnership; and
- (iv) Beneficiary-led individual house construction or enhancement.

Central assistance of Rs. 49,561.60 Crore has been sanctioned for construction of 32,00,431 houses under the PMAY(U). State/UT-wise details are annexed.

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States / UT wise details of central assistance sanctioned  
and Houses sanctioned under PMAY(U)

Sr. No.	State	Central Assistance Sanctioned (Rs. In cr.)	Houses Sanctioned (Nos)
1	A&N Island (UT)	9.14	609
2	Andhra Pradesh	8,147.12	541,743
3	Arunanchal Pradesh	103.40	3,270
4	Assam	1,040.81	69,346
5	Bihar	2,004.47	125,022
6	Chandigarh (UT)	0.68	34
7	Chhattisgarh	883.41	61,219
8	D&N Haveli (UT)	45.76	2,928
9	Daman & Diu (UT)	7.14	460
10	Delhi (UT)	26.94	1,300
11	Goa	1.13	55
12	Gujarat	2,690.96	181,628
13	Haryana	600.14	29,198
14	Himachal Pradesh	97.02	4,925
15	Jammu & Kashmir	152.77	9,510
16	Jharkhand	1,902.26	124,271
17	Karnataka	3,616.69	220,913
18	Kerala	1,111.44	72,150
19	Lakshdweep (UT)	-	-
20	Madhya Pradesh	5,500.43	358,860
21	Maharashtra	2,593.55	163,478
22	Manipur	396.89	26,462
23	Meghalaya	11.82	780
24	Mizoram	216.00	13,914
25	Nagaland	229.36	13,564
26	Orissa	1,284.49	80,032
27	Puducherry (UT)	87.49	5,826
28	Punjab	613.18	43,325
29	Rajasthan	894.75	51,425
30	Sikkim	7.74	516
31	TamilNadu	5,959.83	392,684
32	Telangana	2,857.57	189,873
33	Tripura	1,215.93	78,860
34	Uttar Pradesh	2,782.85	174,372
35	Uttrakhand	268.81	12,296
36	West Bengal	2,199.62	145,583
<b>Total</b>		<b>49,561.60</b>	<b>3,200,431</b>